

DIVISION BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/19(KB)2017
COMP.APPL/15(KB)2017,
COMP.APPL/16(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	BIRLA EDUCATION TRUST & ORS. VS BIRLA CORPORATION LTD. ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Ratnanko Banerjee, Adv. : For Petitioners
Ms. Urmila Chakraborty, Adv. :
Mr. A. Agarwalla, Adv. :
Ms. Debashri Mukherji, Adv. :

Ms. Manju Bhuteria, Adv. : For Respondent Nos. 1, 2, 5, 6, 7, 8, 9, 10 &
37
Ms. Iram Hassan, Adv. :

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **03.11.2022**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)